

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 194 OF 2016 &
IA NO. 415 OF 2016**

Dated: 25th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Punjab State Power Corporation Ltd.

...Appellant(s)

Vs.

M/s Everest Power Pvt. Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Tarun Johri
Mr. Ankur Gupta for R-1

Mr. Vishrov Mukherjee
Ms. Nishtha Kumar for R-2

Ms. Charu Singhal
Mr. Sakesh Kumar for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **11.01.2018.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/ss